GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3467 ANSWERED ON:18.03.2015 SALE AND USE OF INTERNATIONAL SIM CARDS Arunmozhithevan Shri A.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has extended the permit period to sell or use international SIM cards from one year to three years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the number of telecom companies issuing/selling international SIM cards in the country?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) Yes Madam. The Department of Telecom (DoT) issues the No objection Certificate (NOC) to the companies, who apply for sell/rent of international calling card/SIM cards in India. The period of validity of validity of this NOC has been extended to three years from one year earlier.
- (b) The period of validity of NOC was increased from one year to three years to minimize frequent interface with the stakeholder/companies.
- (c) As on date 40 (Forty) companies are holding valid NOC to sell/rent international calling card/SIM cards in India.